



# Haryana Government Gazette

## EXTRAORDINARY

Published by Authority

© Govt. of Haryana

No. 108-2022/Ext.] CHANDIGARH, FRIDAY, JUNE 17, 2022 (JYAISTHA 27, 1944 SAKA)

### HARYANA GOVERNMENT

#### ANIMAL HUSBANDRY & DAIRYING DEPARTMENT

##### Notification

The 17th June, 2022

**No. 3224(CFMS)-AH-4-2022/5101.**— In exercise of the powers conferred under section 4 of the Haryana Gau Seva Aayog Act, 2010, the Governor of Haryana is pleased to appoint following Non Official members of Haryana Gau Seva Aayog with immediate effect:-

Sr. No.	Name of person	Address	Remarks
1	Sh. Puranmal Yadav	H. No. 475/7, Khadi Enclave, Gurugram.	Vice Chairman
2	Dr. Jagdish Malik	H. No. 226, Near Agro Mall, Revenue Colony, Rohtak.	Member
3	Sh. Jagdish Taneja	H. No. 126/13, Pawan Market, Char Marla Colony, Pehowa, Kurukshetra	Member
4	Sh. Rakesh Malik	H. No. 1208, Sector 14, Sonapat	Member
5	Sh. Vijay Singla	Sh. Sumer Chander, Khizrabad, Yamuna Nagar	Member
6	Sh. Aditya Aggarwal	M/s Amrit Fertiliser, Bada Gaon Road, Kunjpura, Karnal	Member
7	Sh. Ranjit Sihag	Vill. Choutala, Near Bus Stand, District Sirsa	Member
8.	Sh. Ashwani Mittal	Opposite Arya Samaj Mandir, Nagori Gate, Hisar.	Member
9.	Sh. Surender Pratap Arya	Vill. Alduka, P.O. Kurthala, Nuh	Member
10.	Sh. Parmod Bansal	Prakash Khaad Bhandar, Silani Gate, Jhajjar	Member
11.	Sh. Aas Mohammed	Vill. Falandi, P.O. Shah Choukha, Tehsil Punhana, Nuh	Member

Chandigarh:  
The 10th June, 2022.

PANKAJ AGARWAL,  
Commissioner & Secretary to Government Haryana,  
Animal Husbandry & Dairying Department.